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Sciences were paralysed as the resident doctors stayed away from OPD and operation theatres on the 14th August, 1991;

- (b) if so, what are the reasons therefor;
- (C) whether due to dispute between resident doctors and faculty members of cardio-thoracic-vascular surgery, the patients have been largely affected; and
- (d) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) to (d) The Health Services in the All India Institute of Medical Sciences have been partially affected due to agitation|strike by the resident doctors. The agitation has been launched by the resident doctors due to the alleged grounds of misbehaviour by the faculty of the CVTS Department and not being allowed, to perform surgical procedures. Necessary arrangements have been made by the AIIMS authorities to run the essential services of the hospital with the support of the Clinical Faculty. Further in order to mitigate the sufferings of the general public, the Emergency (Casualty) will be run round the clock. An enquiry has also been ordered into the facts and circumstances leading to the dispute between the CTVS Faculty and residents of that Department and other related

Implementation of Tikku Committee Report

- SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Government have recently taken a final decision on the long pending Tikku Committee Report;

- (b) if so what are the details thereof;
- (c) whether his Ministry has discussed the same with other concerned Ministries;
- (d) if so, what is their reaction thereto; and
- (e) if answer to part (a) be in negative by when an amicable decision to implement the Tikku Committee report would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA); (a) No, Sir.

- (b) Does not arise.
- (c) to (e) The recommendations of the Tikku Committee are under examination in consultation with other Ministries and these will be Implemented after a final decision on these recommendations is taken.

Threat to Nationalised Banks in Punjab

74. SHRI HARVENDRA SINGH HANSPAL;

DR. RATNAKAR PANDEY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the nationalised banks in Punjab have received threats from militants;
- (b) if so, whether the Central Government are aware of such threats;
- (c) what are the details of the threats received by such banks during the last six months; and
- (d) whether the Central Government has since taken any action on such threats and if so the details thereof?